

INTERNATIONAL CONFERENCE AND SUMMIT ON BUSINESS & ECONOMY: Challenges & Opportunities

CALL FOR PAPERS



AGISS
RESEARCH
INSTITUTE

organized by



AGISS Research Institute & ACCI

25 & 26 March, 2023

Mode : Hybrid

Last date for Abstract Submission: March 12, 2023

Last date of Registration as an Attendee : March 15, 2023

Last date for Submission of the Full paper: April 30, 2023

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ABOUT AGISS RESEARCH INSTITUTE



AGISS
RESEARCH
INSTITUTE

AGISS Research Institute is an Independent, non-partisan, non-profit public policy organization. Our aim is to conduct high quality research so that the Governing bodies can make better decisions and to work in conjunction with other Organizations for other important issues pertaining to society.

ABOUT AVIATION CHAMBER OF COMMERCE AND INDUSTRY



AVIATION Chamber of Commerce and Industries aims at promoting business in India and creating a climate where they can operate in a productive & profitable manner. It represents the Business Community of India and works for the promotion & realisation of the Industrial and Commercial potentialities in India.



ABOUT THE INTERNATIONAL CONFERENCE & SUMMIT



AGISS Research Institute is organizing a two-day International Conference & Summit on “Business & Economy: Challenges & Opportunities” on **25-26 March, 2023**. The objective of the Summit is to provide the legal fraternity and academia with a platform where they can present and discuss their research and update society with the new developments and reforms taking place in the field of Business and Economics. The Conference aims to provide law students, researchers, PhD Scholars, etc. to present their research and help in the development of society. Its main aim is to develop students, researchers, and PhD Scholars, academia etc. with confidence, improve their research, writing and presentation skills.

The event will comprise of panel discussions with various experts from the related fields, along with bureaucrats and guests from the Ministry. Simultaneously, there will be sessions of paper presentations where students, professionals etc. can present their papers on their respective topics. These Parallel Sessions will be held in association with various Universities and Colleges through Hybrid Mode.



THEME OF THE INTERNATIONAL CONFERENCE & SUMMIT



Business and Economy : Challenges & Opportunities



SUB-THEMES & TOPICS



1) Budget

- New Budget: Prospects & Challenges
- Importance of Niti Ayog and other Public Policy Organizations in Transforming Indian Economic Outlook.
- Other issues related to the aforementioned sector

2) Corporate Sector: Challenges and Ways to overcome them

- Contemporary challenges in Corporate Sector
- Implementation of corporate laws in era of Globalization
- Rethinking Business strategies & Social Policy
- Income Tax
- GST
- Customs
- Benefits to startups & trusts
- Insolvency & Bankruptcy Code
- Companies Act
- SEBI & Allied Laws
- Competition Act
- Economic Governance
- Investment issues & complexities faced by the public
- Ease of doing Business in India
- Reforms in corporate laws for catapulting India to be 5 Trillion Dollar Economy.
- Issues pertaining to E-contracts
- Consumer Laws
- SEZ, EEZ
- Importance of Consumer Commissions, NCLT and NCLAT in speedy adjudication of disputes pertaining to aforementioned laws.
- Other issues related to the aforementioned sector

3) Telecom Laws

- Comprehensive Analysis of the recent Bill,
- Changing dimensions of Telecom regulations globally
- Contemporary challenges of Telecom industries & recommendations
- Efficacy of telecom law
- Scams in telecom industries & possible solutions
- Green IOT technology

- Importance of TDSAT in speedy adjudication of disputes pertaining to aforementioned laws
- Other issues related to the aforementioned sector

4) Environment

- Climate change as a serious issue and Its effect on Global vis-à-vis Indian Economy
- Environment: Economic growth, Development & Sustainability
- Deep seabed mining
- Analysis of the Kunming-Montreal Agreement 2022 : GDP Evaluation, Roadmap to 2030 & 2050
- M.C. Mehta : The Revolutionist
- The concept of Environmental Justice
- Ozone repair
- Nature : The father of natural laws
- Ice age in relation to Global warming
- Bioremediation
- Conservation biology
- The problem of Sea level rise
- Environmental Issues in leather industry
- Sustainable development goals
- Importance of NGT in speedy adjudication of disputes pertaining to aforementioned laws
- Other issues related to the aforementioned sector

5) Agriculture, Labor & Service laws

- Impact of new Labour Code
- Issues and challenges in agriculture
- Benefits, to labours & agricultural sector, from the Budget
- Employability & Gig-Economy: Issues & Challenges.
- Digital labor platforms
- 2030 development agenda
- Employment security
- Green jobs
- Labor migration
- Agriculture: Dependency on monsoon/market/cultivation
- Agriculture marketing
- Agriculture: Back loans vis a vis loss of productivity
- Agricultural Trade/Global value change
- Agriculture in India: Industry overview, allied industries, Investment, Government initiatives & the Farm Bill.
- Agricultural policy monitoring & evaluation
- Importance of Agriculture Marketing Board and Directorate of Marketing & Inspection (DMI), Ministry of Agriculture and Farmers Welfare in speedy adjudication of disputes pertaining to aforementioned laws.

- Importance of ESIC, EPFO, ICAR and other organizations in the development and growth of aforementioned sectors

- Other issues related to this sector

6) Transport

- Reforms in Railways

- Automotive Sector

- Artificial Intelligence, Tesla Cars (Unmanned)
- Dominance and Dependency over China
- Make in India
- Electric Vehicles
- Fuel economy technology
- Govt. Scrapping guidelines
- Necessity versus Luxury
- Hybrid Cars
- Green motor cars
- Challenges in the Aviation sector in 2023 and beyond
- The financial challenges of Shipping companies
- Electric Vehicle: The future of Transportation sector – Efficacy, possible issues & challenges
- Importance and impact of transport on development of Business & Economy
- Rise in the price of fuel
- Illegal transport of goods and organs; smuggling
- Private and Public transport bodies, roles & challenges
- Transportation related Planning & Policies at Global level
- Importance of Agriculture Marketing Board and Directorate of Marketing & Inspection (DMI), Ministry of Agriculture and Farmers Welfare in speedy adjudication of disputes pertaining to aforementioned laws.
- Importance of DG Shipping, Ports Authorities, NHAI, NHIDCL, RTO, DGCA, BCAS, AERA, AAI and other organizations in the development and growth of aforementioned sectors
- Other issues related to the aforementioned sector

7) Real Estate, Property, Land Laws & PMLA

- Acquisition by Govt
- Anti-trust principles
- Green infrastructure, Green finance & Green washing
- Private Property rights of immigrants
- Tribal land rights
- Money laundering
- The working, efficacy and loopholes of Real Estate Act in India
- Government acquisitions towards the development of Infrastructure

- Issues of Builders, owners, other key stakeholders and Financial Institutions pertaining to Real Estate Sector
- Importance of RERA, Real Estate Appellate Tribunal and other organizations in speedy adjudication of disputes pertaining to aforementioned laws
- Redressing the Grievances of apartment owners by NCLT
- Other issues related to the aforementioned sector

8) International Trade & Commerce

- Effectiveness of Conventions & treaties signed & ratified by India.
 - o E-Commerce
 - Dominating the physical market
 - Impact on business & economy
 - Elements of e-commerce industry
 - Competitive & marketing strategies
 - Scams in the name of E-commerce
 - Major threat to privacy & consumer rights
 - E-commerce marketing mix
 - Changing dimension of E-commerce over physical market
- Reconvening the global trade finance ecosystem & impact of Covid 19 in International trade
- Various customs & practices relating to International trade and their impact
- Foreign portfolios in Indian market
- G-20 and India's Presidency- How India shall be contributing towards the world in developing a more sustainable growth model for all.
- Importance of CESTAT and Directorate General of Trade Remedies in speedy adjudication of disputes pertaining to aforementioned laws.
- Other issues related to the aforementioned sector

9) IT, Cyber laws & Cyber Security

- Effectiveness of IT Act
- Growing threat of cyber crimes
- Cyber security in the period COVID-19
- Impact on Globalization on the IT Sector
- Nuances of Social-Media
- Impact & Role of social media in the growth of Businesses & influence on Economy
- Right to Privacy
- Efficiency of enforcement agencies throughout the World
- The IT Sector and the Artificial Intelligence: Influence, marketing, challenges & New trends
- Deepfake Technology : Concept, threats, issues, challenges, regulations, impact on economy
- Digital frauds as threat to the economy

- Importance of Cyber Appellate Tribunal, National Informatics Centre (NIC), Unique Identification Authority of India (UIDAI), National Internet Exchange of India(NIXI), Centre for Development of Advanced Computing (C-DAC) and other organizations in the development and growth of aforementioned sectors.
- Other issues related to the aforementioned sector.

10) Energy – Renewable & Non-Renewable

- Nuclear Energy
- Energy versus disaster
- Solar power
- Make in India & Renewable Energy
- Impact analysis on the Renewable Energy Sector
- Comprehensive analysis of the All India Economic Strategy 2035 with respect to the Power & Energy Sector
- Biomass Energy
- Carbon Tax
- Zero emission
- Impact of Russia-Ukraine war on Russia's revenue from energy
- Geo-thermal energy
- Russia-Ukraine war leading to a global shift to clean energy
- Renewable Energy versus Sustainable energy
- Importance of APTEL, CERC, SERC, CEA, BEE, NTPC, NHPC, REC, Power Grid and other organizations in the development and growth of aforementioned sectors.
- Other issues related to the aforementioned sector.

11) Education

- New Education Policy: A Path for making India an Educational Leader
- Issues and Challenges in the graduate and post graduate programs
- Fake universities & schools
- Investment by public & private bodies in the Education Sector
- The need, importance & regulation to Sex education
- Mid-day meal Scheme : Impact analysis
- Co-curricular activities
- Education Sector: Analysis, contribution in Economic sector, Investment by private/public bodies
- Education discrimination
- Changing dimensions of Education industry
- E-learning: pro and cons (Implementation, Efficacy, Challenges to the new way of learning)
- Importance of UGC, ICSSR, ICHR, ICPR, AICTE, NBT, NAAC, NBA, NIEPA and other organizations in the development and growth of aforementioned sectors.
- Other issues related to the aforementioned sector.

12) Banking & Insurance

- Banking institutions providing support to upcoming ventures and furthering the economic growth
- Financial Institutions and Role of RBI in changing times, with entry of Digital currency
- The role of Insurance in world economy affecting different sectors
- Case analysis on proclaimed offender
- Insurance industry & changing dimensions
- Investment policies and issues
- Importance of RBI, IRDA, Banking Ombudsman, Insurance Ombudsman and other organizations in the development and growth of aforementioned sectors.
- Other issues related to the aforementioned sector

13) Sports Sector

- Privileged versus Unprivileged
- Olympic games and sports culture
- Sports Psychology
- Physical Education in schools
- Role of sports in Social Development
- Sports sector: the economic outlook through the Pandemic
- Sports market : Branding & endorsement
- Other issues related to the aforementioned sector

14) Alternative Dispute Resolution (ADR) : An economical way to justice

- Arbitration, Mediation & Conciliation
- Arbitration Act, the latest amendments & their efficacy
- Role of Lok Adalat
- Proposed mediation techniques
- Role of International Commercial Arbitration in adjudicating disputes
- International Commercial Arbitration
- Other issues related to the aforementioned sector

15) Healthcare Industry & Yoga

- Bioethics
- AI in hospitals
- Medical negligence
- Medical industry & biotechnology
- Artificial Organs
- Covid -19
- Scams in hospitals
- Legal responsibility of hospitals
- Superfluous infrastructure and treatment

- Unregistered and ineligible clinics and doctors
- Biopsychosocial perspective of Mental health
- Cancer treatment : Economical aspect
- Meditation
- Awareness to Yoga: Art of living & various forms
- Importance of AIIMS, Indian Nursing Council, Pharmacy Council of India, National Medical Commission (NMC), FSSAI and other organizations in the development and growth of aforementioned sectors.
- Other issues related to the aforementioned sector

16) Hospitality Industry

- Authenticity of Online booking.
- Customer demography and Hotel room price
- Dominance of foreign food outlet (quick service restaurant)
- Growth of startups in the industry and changing tourism landscape.
- Impact of Tourism industry on Indian Economy.
- Other issues related to the aforementioned sector.

17) Public Sector Undertaking

- Performance of PSU's
- Issues and challenges in the PSUs
- PSU's role in the upliftment of society
- Major reforms and recommendations relating to PSUs
- Impact of privatization of PSUs on Indian Economy
- Other issues related to the aforementioned sector

18) Social Justice & Gender Justice : Economic aspect

- Women in development of World Economy
- International trends in Women Empowerment
- Feminism
- LGBTQ rights & related laws, Social acceptance
- Relationship between LGBT inclusion & economic development
- Recognition of Same sex marriage
- Glass ceiling across the World
- Women in Non-traditional roles
- Equal opportunity laws & real conditions
- Other issues related to the aforementioned sector

19) Non-Profit Organizations / NGOs

- The problem of financial assistance
- Illegal and illicit activities in the veil of NGO's
- Role of NGOs/NPOs in socio-economic development
- Other issues related to the aforementioned sector

20) Defence Industries

- Make in India (Aatmanirbhar Bharat) in defense industry
- India as a hub for Defense exports to various Nations.
- FDI
- Defence manufacturing in India : Companies & Investment opportunities
- Role of R & D
- Other issues related to the aforementioned sector

21) Media

- Need of specific media law
- Article 19 of the Indian Constitution
- Business-Marketing, Networking & Advertisement
- Media trial & Media verdict
- Other issues related to the aforementioned sector

22) Intellectual Property Rights

- Patent of Covid Vaccines
- Dominance of Pharmaceutical Companies
- TRIPS
- Trademark & Sensory Trademark
- Copyright
- Globalization & Intellectual Property Rights viz-a-viz economic development
- Protection of unregistered literary work
- Biological Diversity
- Geographical Indication
- Impact of IPR in Business & Economy
- Design and its protection
- Space Law And IPR
- Importance of Controller General of Patents, Trademark, Copyright, GI and other organizations in the development and growth of aforementioned sectors.
- Other issues related to the aforementioned sector

23) Governance

- Recent shift in the paradigm of world politics
- Political & Electoral reforms

- Strengthening of Democracy at Grassroot level with Panchayati Raj System and Municipal Corporations.
- Representation to the unrepresented- 33% Representation to Women in Panchayats.
- Police reforms
- International diplomacy
- Importance of Election Commission and other organizations in the development and growth of aforementioned sectors.
- Other issues related to the aforementioned sector

24) Miscellaneous

- Make in India: A way to strengthen the Indian Economy
- Importance of Chambers of Commerce (FICCI, CII, ASSOCHAM, ICC, PHD Chamber, etc) and Business Associations in contributing towards growth of Nation.
- Other issues related to the any sector specifically not covered hereinabove

SUBMISSION AND FORMATTING GUIDELINES

- The submission must be the original work of the authors i.e., shouldn't be plagiarized and also should be free from grammatical, spelling, and other errors. It must also not contain any defamatory words.
- Kindly do not submit the same paper and abstract to any other journal / book/ website etc.
- The author is required to include the declaration form stating that his work is original and hasn't been published anywhere.
- Submission must be accompanied by an **abstract of 300-500** words and author(s) affiliation with a minimum of **5 keywords**. No Paper will be accepted without an abstract.
- Author's Info to be attached:
 - = Name of the Author(s)
 - = Qualification
 - = Name of the Institution/Organization
 - = Email Id & Phone Number
- The submission should be made in **.doc/.docx/ format** only.
- Co-authorship is allowed for up to a maximum of three (3) persons.
- **Indian Law Institutes (ILI) rule of footnoting and citation style** should strictly be followed in the submissions, non-compliance to which will lead to it being summarily rejected.

- The word limit for research papers is **3000 – 6000 words** (maximum, excluding footnotes)
- The body of the paper should be in Times New Roman, with font size 12 and 1.5 line spacing. Footnotes should be in Times New Roman, size 10 with single line spacing.
- Page borders should not be used.
- The email should entail the following :
 - Ø Abstract (without the author's details).
 - Ø Cover Letter [with the name(s), institutional affiliation(s), and contact details of the author(s)]
- Abstracts & research papers should strictly be **submitted at Google Form Link** only. Notification of the selection of abstracts shall be sent to the participants within two or three days from the date of submission of abstracts.

HOW TO REGISTER & SUBMIT

To Register as a Presenter & to submit the Abstract : Open the link below

https://docs.google.com/forms/d/e/1FAIpQLSefbtUDYTQx_nvqcd2BwCPYZYcBdbCvqIB69PW4lyGwOLPsHg/viewform?usp=sf_link

To Register as an attendee : Open the link below

https://docs.google.com/forms/d/e/1FAIpQLSfDFdL_C7XwE1gbKZwkaF4aAAkOjfTyV5qakV9rfcJ3QanorQ/viewform?usp=sf_link

REGISTRATION DETAILS

- Paper presentation / Submission / Registration Fees for students / researchers/ Professionals / Academicians

Single Author : Rs 1,200/-

Co-Author (2 or more) : Rs. 2,000/-

- Foreign Nationals :

Single Author- \$ 30/- (30 US Dollars)

Co- Author (2 or more) : \$ 50/- (50 US Dollars)

- Participation/Attending the Panel discussions for students / professionals – Rs 1,200/- (and for Foreign nationals US \$ 30/-) per candidate, where the attendees will be a part of the discussion and they will be able to ask their questions to the panel.

*Please note that in case the co-authorship is a combination of national student/professional and a foreign student/ professional, then the registration fees to be paid will be of co-authorship of the Foreign national.

PAYMENT DETAILS

- Account Holder – AGISS Research Institute
- Account no. – Current Account no. 326621010000045
- Bank Name – Union Bank of India
- Branch Name – Faridabad Greenfield Branch
- IFSC – UBIN0932663

PUBLICATIONS

- AGISS Research Institute shall select remarkable papers presented during the Conference, post the successful conclusion of the review process.
- Subsequently, the selected articles shall be published in a Book on Business, Economics & Corporate Laws to be published by AGISS Research Institute through an International Publisher or Indian Publisher with International Repute.
- Rest of the Articles shall be published in the articles section of the website of our Think Tank.
- Certainty of publication of all papers received either in a book or in the article section of the think tank.

PERKS

Best Presentation (Indian national): Certificate of Merit + Perks
Best Presentation (Foreign national): Certificate of Merit + Perks
Certificate of Participation to all

MODE

- **Hybrid mode** (Online & Offline)
- Offline Venue: The same shall be conveyed one month prior in advance of the happening of event. The Event shall be held in Delhi-NCR Region.

IMPORTANT DATES

- The Last date for Abstract Submission: March 12, 2023 (till 11:59 PM IST)
- Final notification of selected abstracts: within 48 hours of abstract submission
- Last date of Registration as an attendee/participant: March 15, 2023 | Wednesday (till 11:59 PM IST)
- The Last date for Submission of the full paper: April 30, 2023 | Sunday
- Two-day Conference dates: March 25 & 26 of 2023 (Saturday & Sunday)

CONTACT INFORMATION

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